

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA  
UN-STARRED QUESTION NO. 2633  
TO BE ANSWERED ON 17.03.2017

**RAJIV GANDHI NATIONAL CRECHE SCHEME**

2633: SHRI PASHUPATI NATH SINGH  
SHRI KONDA VISHWESHWAR REDDY

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the salient features of Rajiv Gandhi National Crèche Scheme (RGNCS) along with the names of the implementing agencies thereof;
- (b) the grants released to the implementing agencies along with the funds allocated/released and utilised by the implementing agencies during each of the last three years and the current year, State/UT-wise;
- (c) the number of crèches/day care centres being run by the Government in the country , separately in rural and urban areas along with the number of beneficiaries thereunder during the said period, State/UT-wise;
- (d) whether the scheme is being implemented effectively in the country including State of Jharkhand, and, if so, the details thereof; and
- (e) the measures further taken by the Government for effective implementation of the scheme and to increase facility of crèches/day care centres in the country?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) The salient features of the Rajiv Gandhi National Crèche Scheme (RGNCS) are as under:
  - (i) The revised scheme implemented from 01.01.2016.
  - (ii) The scheme focuses on children of 6 months to 6 years of working women in rural and urban areas who are employed for a minimum period of 15 days in a month, or six months in a year.
  - (iii) Crèches shall be open for 26 days in a month and for seven and half (7- ½) hours per day as per the work schedule of majority of the mothers in the area, which may be from 7.00 a.m. to 2.30p.m., 8.00 a.m. to 3.30 p.m. or 9.00 a.m. to 4.30 p.m. If required, arrangements may be made for mothers who have longer working hours with extra payment for additional time at reasonable rates and on mutually agreed basis.
  - (iv) Sharing Ratio of expenditure between Government and implementing NGO is 90:10
  - (v) Provision of One crèche worker and one helper in each crèche.
  - (vi) Honorarium of crèche worker is Rs. 3000/. Helper's honorarium is Rs. 1500/-.
  - (vii) Supplementary nutrition is Rs. 12.00 per child per day.
  - (viii) Provision of Rs. 2000/- per year has also been made for Pre School Education Kit. (PSE Kit)
  - (ix) The Ministry of Finance has approved the revision of the scheme for running the crèches through the State Government/UT Administrations w.e.f. 01.01.2017 in the cost sharing basis of 60:40 between the Central & State Government/UTs with legislature, 90:10 between the Central & State Government for the 8 North Eastern

States and 3 Himalayan States and 100% by the Central Government for the Union Territories without legislature.

The scheme was being implemented through Central Social Welfare Board (CSWB), an autonomous organization and Indian Council for Child Welfare (ICCW), a National level non-governmental organization.

(b) Grants released to the implementing agencies are as under:-

Year	Amount ( Rs. in crores)		Grants released to Implementing Agencies ICCW & CSWB (Rs. in Crores)
	BE	RE	
2013-14	110.00	99.00	100.06
2014-15	125.00	100.00	97.68
2015-16	205.94	144.00	133.02
2016-17(upto December, 2016)	150.00	150.00	34.76

State/UT-wise funds released by CSWB and ICCW under RGNCS for the last three years and the current year to the State Boards/State Councils are at **Annexure-I & Annexure- II** respectively.

- (c) State/UT-wise number of crèches being run by CSWB & ICCW, including number of beneficiaries under RGNCS for the last three years and the current year are at **Annexure-III, Annexure- IV Annexure –V & Annexure-VI** respectively.
- (d) The scheme is being implemented effectively in the country including State of Jharkhand. The details are as per Annexure –I to VI.
- (e) Under the revised scheme, monitoring at different levels has been envisaged for effective implementation of the scheme.

Moreover, the following enhanced facilities have also been provided under the revised scheme

- i. The honorarium of crèche worker has been increased from Rs. 1000/- to Rs. 3000/- per month.
- ii. The provision for supplementary nutrition has been increased from Rs. 2.08 per day (once a day) per child to Rs. 12/- per day (two times snack and one full meal) per child.
- iii. Provisions have been made for medicine kit @ rs. 500/- half yearly, doctor's visit @ Rs. 250/- per visit in a quarter and PSE Kit @ Rs. 2000/- per year.
- iv. The provision for replacement/purchase of equipment etc. has been increased from Rs. 3000/- to Rs. 5000/-.
- v. Moreover the scheme is envisaged to be implemented through the State Government/UT Administrations w.e.f. 01.01.2017 for more effective implementation of the scheme.

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## Annexure-I

**Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 2633 for 17.03.2017 raised by Shri Pashupati Nath Singh & Shri Konda Vishweshwar Reddy regarding "Rajiv Gandhi National Creche Scheme" as furnished by CSWB**

(Rs. in lakhs)

S. No.	Name of State / UT	Year							
		2013-14		2014-15		2015-16		2016-17	
		Amount released	Amount Utilized	Amount released	Amount Utilized	Amount released	Amount Utilized	Amount released	Amount Utilized
1	Andhra Pradesh	691.53	697.64	675.07	561.17	922.92	986.22	80.50	40.25
2	Andaman & Nicobar	16.53	16.53	15.68	15.68	23.72	23.72	4.09	2.05
3	Bihar	304.74	228.79	35.18	24.05	147.43	56.95	16.37	0.00
4	Chandigarh	11.44	11.44	11.14	10.44	12.52	12.52	25.92	12.96
5	Chattisgarh	374.46	429.95	377.22	430.81	581.88	583.93	272.88	136.44
6	Delhi	111.05	165.58	97.91	92.25	102.80	111.46	34.11	17.06
7	Goa	13.70	13.56	13.56	15.70	19.77	19.45	30.02	0.00
8	Gujarat	399.79	469.32	401.95	430.19	531.61	579.11	309.72	154.86
9	Haryana	108.92	111.56	89.85	112.60	127.90	126.31	42.30	21.15
10	Himachal Pradesh	173.98	172.39	164.66	176.46	216.51	217.48	27.29	0.00
11	Jammu & Kashmir	294.50	290.29	289.91	334.49	432.58	442.20	483.00	88.00
12	Jharkhand	293.37	325.07	279.67	196.89	345.91	423.50	182.83	91.41
13	Karnataka	323.17	299.12	319.58	359.35	471.17	473.64	836.38	374.53
14	Kerala	248.79	243.07	237.77	256.54	356.28	345.99	0.00	0.00
15	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
16	Madhya Pradesh	923.30	877.18	945.16	934.34	1427.35	1504.27	2129.83	874.58
17	Maharashtra	688.31	678.26	673.58	761.11	985.67	989.32	716.31	358.16
18	Odisha	311.09	308.76	278.03	313.69	381.33	393.04	0.00	0.00
19	Puducherry	61.98	60.63	69.51	54.12	105.06	109.36	85.96	36.84
20	Punjab	52.98	52.43	52.56	53.83	64.49	68.73	77.77	38.89
21	Rajasthan	191.15	216.95	164.87	165.39	252.39	252.39	80.50	31.38
22	Tamil Nadu	448.21	421.79	427.23	465.87	627.34	632.43	901.87	438.65
23	Telengana							98.24	49.12
24	Uttar Pradesh	647.06	660.08	666.54	701.85	877.27	808.29	738.14	292.66
25	Uttarakhand	204.64	164.29	244.56	237.39	322.39	380.36	356.11	178.05
26	West Bengal	419.99	429.56	428.08	462.90	626.03	628.81	0.00	0.00
	<b>Total</b>	<b>7314.73</b>	<b>7354.54</b>	<b>6959.58</b>	<b>7167.11</b>	<b>9962.32</b>	<b>10169.48</b>	<b>7530.12</b>	<b>3237.04</b>
	<b>North Eastern States</b>								
27	Assam	139.01	160.63	130.54	112.73	199.67	222.19	49.12	24.56
28	Arunachal Pradesh	70.78	68.56	65.27	60.82	101.48	108.15	113.25	56.62
29	Manipur	162.58	144.32	170.81	121.30	253.71	290.36	214.21	35.47
30	Meghalaya	38.57	43.79	35.60	34.33	49.42	49.42	50.48	0.00
31	Mizoram	71.20	72.11	71.21	71.21	106.75	106.75	0.00	0.00
32	Nagaland	16.53	8.26	16.53	16.53	21.75	38.28	0.00	0.00
33	Tripura	58.49	57.54	56.37	56.37	85.67	85.67	0.00	0.00
34	Sikkim	49.59	49.59	49.59	44.63	70.51	70.51	98.24	0.00
	<b>Total</b>	<b>606.75</b>	<b>604.80</b>	<b>595.92</b>	<b>517.92</b>	<b>888.96</b>	<b>971.33</b>	<b>525.29</b>	<b>116.66</b>
	<b>Grand Total</b>	<b>7921.49</b>	<b>7959.34</b>	<b>7555.49</b>	<b>7685.04</b>	<b>10851.28</b>	<b>11140.82</b>	<b>8055.42</b>	<b>3353.70</b>

**Annexure-II**

**Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 2633 for 17.03.2017 raised by Shri Pashupati Nath Singh & Shri Konda Vishweshwar Reddy regarding "Rajiv Gandhi National Creche Scheme "as furnished by ICCW**

S.No.	State/UTs	2013-14		2014-15		2015-16	
		Amount released	Amount Utilized	Amount released	Amount Utilized	Amount released	Amount Utilized
01.	ASSAM	138,98,420	152,58,240	1,96,65,099	1,63,17,840	1,85,85,172	1,85,85,172
02.	ARUNACHAL PRADESH	12,36,200	8,05,296	10,87,856	11,72,618	16,78,644	16,78,644
03.	MANIPUR	50,97,382	55,88,330	77,89,696	64,84,752	76,37,472	76,37,472
04.	MIZORAM	33,73,060	40,79,460	49,44,800	AWAITED	48,26,400	48,26,400
05.	NAGALAND	40,79,460	44,50,320	62,69,280	51,56,720	54,27,924	54,27,924
06.	TRIPURA	46,09,260	50,50,760	64,63,452	52,98,000	48,08,920	48,08,920
07.	MEGHALAYA	13,77,480	1,6,95,360	24,28,550	17,58,936	21,22,452	21,22,452
08.	ANDHRA PRAESH	98,68,408	107,64,926	1,29,80,036	1,07,64,926	12,078,916	12,078,916
09	A.P. CRECHE COMMITTEE (P)	1,76,600	1,76,600	99,31,984	91,23,212	88,36,104	88,36,104
	A.P. CRECHE COMMITTEE (Q)						
10.	BIHAR						
11.	CHATTISGARH	128,91,800	14,064,360	1,49,45,534	1,21,89,548	1,43,81,568	14,381,568
12.	PUNJAB	32,49,440	34,90,477	44,95,915	38,21,623	49,29,992	49,29,992
13.	DELHI	10,13,664	8,47,680	1,51,876	Closed (Grant due for 2013-14)	5,79,168	5,79,168
	MODEL CRECHES						
	ICCW-DELHI CRECHE COMMITTEE	4,76,820	4,74,188	4,23,840	4,87,628		
14.	GUJRAT	87,24,040	104,68,848	1,43,51,736	1,04,68,848	1,16,03,328	11,603,328
15.	HARYANA	138,45,440	154,48,865	1,56,83,780	1,20,02,938	1,27,65,256	12,765,256
16.	HIMACHAL PRADESH	51,21,400	34,89,214	12,60,924	33,11,299	56,11,608	5,6,11,608
17.	ANDAMAN & NICOBAR						
18.	CHANDIGARH	7,41,720	6,57,403	(Old balance available) NIL	6,00,583	8,53,440	853,440
19.	MAHARASHTRA	117,96,880	139,62,285	1,86,48,960	1,39,68,769	1,54,39,704	15,439,704
20.	MADHYA PRADESH	22,519	22,519.00				
	PRAGATI MANAV, GUNA	37,43,920	42,73,720	79,08,576	61,70,404	77,33,940	7,733,940
	UJAS, JABALPUR						
21.	RAJASTHAN	66,40,160	78,28,128	1,10,98,526	82,50,061	89,95,848	8,995,848
	UJAS, BIKANER						
22.	TAMIL NADU	32,84,760	27,90,115	NIL	23,38,793	24,99,152	2,499,152
	JHARKHAND-	58,91,376	90,91,854			89,19,188	8,919,188

23.	UJAS			1,04,98,040	91,24,851		
	JHARKHAND						
24.	UTTAR PRADESH	141,28,000	173,23,263	2,42,09,862	1,81,54,262	2,00,56,330	2,0,056,330
	UJAS, SAHARANPUR						
25	KARNATAKA	60,22,060	68,69,520	71,16,980	65,69,520	75,85,545	7,420,972
26.	KERALA	82,64,880	95,19,400	1,45,28,484	88,35,614	1,08,93,576	10,893,576
27.	LAKSHDWEEP	4,59,160	2,77,532			2,64,900	264,900
28.	ORISSA	20,48,009	26,70,192	79,36,404	AWAITED	8,56,992	475,536
29.	PONDICHERRY	35,320	42,384	57,921	42,384	51,796	51,796
30.	UTTRANCHAL		40,524	3,92,052	1,47,068	11,68,932	1,168,932
31.	WEST BENGAL	78,05,720	123,66,431	1,38,49,346	91,21,464	95,49,128	9,549,128
32.	J&K	30,02,200	36,02,436	42,03,080	AWAITED	18,01,320	18,01,320
33.	DADAR & NAGAR HAVELI	9,18,320	11,29,600	17,02,826	12,70,800	14,47,920	1,447,920
	Total	1709,00,814	1663,55,315	24,50,25,415	18,29,53,471	<b>213,444,606</b>	<b>213,444,606</b>

Funds have not been released to ICCW for the Financial Year 2016-17.

**Annexure-III**

**Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 2633 for 17.03.2017 raised by Shri Pashupati Nath Singh & Shri Konda Vishweshwar Reddy regarding "Rajiv Gandhi National Creche Scheme "as furnished by CSWB**

S. No.	Name of State / UT	2013-14		2014-15		2015-16		2016-17	
		No. of Creches Sanctioned	No. of Bene.	No. of Creches Sanctioned	No. of Bene.	No. of Creches Sanctioned	No. of Bene.	No. of Creches Sanctioned	No. of Bene.
1	Andhra Pradesh	1731	41150	1592	39800	1443	36075	59	1471
2	Andaman & Nicobar	39	975	37	925	36	900	3	75
3	Bihar	683	17075	633	2075	233	5825	12	300
4	Chandigarh	27	675	27	675	19	475	19	516
5	Chattisgarh	931	22525	890	22250	883	22075	200	5195
6	Delhi	284	6500	231	5775	156	3900	25	702
7	Goa	36	800	32	800	30	750	22	553
8	Gujarat	952	23800	951	23775	892	22300	227	5999
9	Haryana	257	6425	212	5300	203	5075	31	638
10	Himachal Pradesh	416	10400	394	9850	364	8500	20	500
11	Jammu & Kashmir	704	17350	684	17100	660	16500	354	8850
12	Jharkhand	743	17825	700	17500	592	14800	134	3351
13	Karnataka	867	19375	754	18850	715	17875	613	15400
14	Kerala	587	14675	561	14025	546	13650	0	0
15	Lakshadweep	0	0	0	0	0	0	0	0
16	Madhya Pradesh	2340	55975	2230	55750	2166	54150	1561	52204
17	Maharashtra	1624	40600	1590	39750	1535	38375	525	13831
18	Odisha	734	18350	656	16400	604	15100	0	0
19	Puducherry	156	3675	164	4100	163	4075	63	1604
20	Punjab	125	3125	124	3100	105	2625	57	1364
21	Rajasthan	451	11275	389	9725	383	9575	59	1485
22	Tamil Nadu	1153	26725	1008	25200	952	23800	661	16780
23	Telangana			NIL	NIL	NIL	NIL	72	1800
24	Uttar Pradesh	1719	39475	1575	39375	1373	34325	541	13780
25	Uttarakhand	628	14450	577	14425	501	12525	261	6533
26	West Bengal	1037	25425	1010	25250	950	23750	0	0
	<b>Total</b>	<b>18224</b>	<b>438625</b>	<b>17021</b>	<b>411775</b>	<b>15504</b>	<b>387000</b>	<b>5519</b>	<b>152931</b>
	<b>North Eastern States</b>								
27	Assam	383	8075	308	7700	303	7575	36	900
28	Arunachal Pradesh	167	4175	154	3850	154	3850	83	1300
29	Manipur	482	10075	403	10075	385	9625	157	4025
30	Meghalaya	91	2275	84	2100	75	1875	37	617
31	Mizoram	168	4200	168	4200	162	4050	0	0
32	Nagaland	39	975	39	975	33	825	0	0
33	Tripura	138	3450	133	3325	130	3250	0	0
34	Sikkim	117	2925	117	2925	107	2675	72	1740
	<b>Total</b>	<b>1585</b>	<b>36150</b>	<b>1406</b>	<b>32150</b>	<b>1349</b>	<b>33725</b>	<b>385</b>	<b>8582</b>
	<b>Grand Total</b>	<b>19809</b>	<b>474775</b>	<b>18427</b>	<b>446925</b>	<b>16853</b>	<b>420725</b>	<b>5904</b>	<b>161513</b>

**Annexure-IV**

**Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 2633 for 17.03.2017 raised by Shri Pashupati Nath Singh & Shri Konda Vishweshwar Reddy regarding "Rajiv Gandhi National Creche Scheme "as furnished by ICCW**

S.No.	Name of State/UT	2013-14		2014-15		2015-16	
		No. of Crèches	No. of Bene.	No. of Crèches	No. of Bene.	No. of Crèches	No. of Bene.
1.	Andaman & Nicobar Islands	----	----	224	5600		
2.	Andhra Pradesh	528	13200	254	6350	189	4782
3.	Arunachal Pradesh	35	875	35	875	35	921
4.	Assam	385	9625	385	9625	385	10240
5.	Bihar	248	6200	248	6200	248*	*
6.	Chandigarh	21	525	21	525	21	910
7.	Chhattisgarh	365	9125	365	9125	365	9125
8.	Dadra & Nagar Haveli	30	750	30	750	30	780
9.	Delhi	30	750	13	325	12	300
10.	Gujarat	247	6175	247	6175	247	6190
11.	Haryana	392	9800	307	7675	272	6781
12.	Himachal Pradesh	145	3625	119	2975	119	1415
13.	J & K	85	2125	85	2125	85	2125
14.	Jharkhand	126	3150	220	5500	220	5303
15.	Karnataka	155	3875	155	3875	155	3754
16.	Kerala	260	6500	260	6500	260	6500
17.	Lakshadweep	13	325	13	325	13	325
18.	Madhya Pradesh	140	3500	171	4275	172	5280
19.	Maharashtra	330	8250	330	8250	330	8250
20.	Manipur	139	3475	160	4000	160	4000
21.	Meghalaya	45	1125	45	1125	45	1125
22.	Mizoram	100	2500	100	2500	100	2469
23.	Nagaland	105	2625	130	3250	130	3367
24.	Odisha	74	1850	74	1850	28	700
25.	Pondicherry	1	25	1	25	1	25
26.	Punjab	92	2300	102	2550	102	2286
27.	Rajasthan	200	5000	200	5000	200	5000
28.	Tamil Nadu	93	2325	66	1650	54	1085
29.	Tripura	125	3125	125	3125	125	3125
30.	Uttar Pradesh	430	10750	430	10750	430	10826
31.	Uttarkhand	1	25	25	625	26	503
32.	West Bengal	221	5525	221	5525	217	5682
	<b>TOTAL</b>	<b>5161</b>	<b>129025</b>	<b>5161</b>	<b>129025</b>	<b>5029</b>	<b>119544</b>

Funds have not been released to ICCW for the Financial Year 2016-17. \* In Bihar (248 creches) the programme is being restructured, hence ICCW is not able to indicate the number of beneficiaries.

**Annexure-V**

**Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 2633 for 17.03.2017 raised by Shri Pashupati Nath Singh & Shri Konda Vishweshwar Reddy regarding "Rajiv Gandhi National Creche Scheme "as furnished by CSWB.**

S.No.	Name of State / UT No. of NGO	<u>No. of Creches Sanctioned</u>							
		2013-14		2014-15		2015-16		2016-17	
		Rural	Urban	Rural	Urban	Rural	Urban	Rural	Urban
1	Andhra Pradesh	999	732	779	831	661	782	38	21
2	Andaman & Nicobar	30	9	29	8	27	9	1	2
3	Bihar	564	119	427	206	178	55	12	0
4	Chandigarh	0	27	0	27	11	8	11	8
5	Chattisgarh	800	131	521	369	560	323	185	15
6	Delhi	80	204	56	175	24	132	8	17
7	Goa	12	24	8	24	8	22	5	17
8	Gujarat	610	342	694	257	675	217	115	112
9	Haryana	171	86	87	125	99	104	0	31
10	Himachal Pradesh	270	146	283	111	285	79	20	0
11	Jammu & Kashmir	453	251	397	297	383	277	207	147
12	<b>Jharkhand</b>	478	265	424	276	365	227	<b>80</b>	<b>54</b>
13	Karnataka	425	442	242	512	237	478	195	418
14	Kerala	582	5	509	52	499	47	0	0
15	Lakshadweep	0	0	0	0	0	0	0	0
16	Madhya Pradesh	1166	1174	1040	1167	1026	1140	742	819
17	Maharashtra	929	695	778	802	640	895	188	337
18	Odisha	562	172	589	67	543	61	0	0
19	Puducherry	131	25	116	48	65	98	50	13
20	Punjab	101	24	90	34	73	32	22	35
21	Rajasthan	341	110	262	127	255	128	19	40
22	Tamil Nadu	784	369	641	367	703	249	486	175
23	Telangana							50	22
24	Uttar Pradesh	1328	391	1025	550	874	499	476	65
25	Uttarakhand	536	92	495	82	445	56	194	67
26	West Bengal	906	131	855	160	802	148	0	0



	<b>Total</b>	<b>12258</b>	<b>5966</b>	<b>10347</b>	<b>6674</b>	<b>9438</b>	<b>6066</b>	<b>3104</b>	<b>2415</b>
	<b>North Easter States</b>								
27	Assam	315	68	267	41	263	40	35	1
28	Arunachal Pradesh	131	36	121	33	122	32	45	38
29	Manipur	332	150	257	146	218	167	63	94
30	Meghalaya	75	16	75	9	67	8	32	5
31	Mizoram	129	39	129	39	127	35	0	0
32	Nagaland	37	2	37	2	31	2	0	0
33	Tripura	39	99	40	93	39	91	0	0
34	Sikkim	81	36	81	36	87	20	69	3
	<b>Total</b>	<b>1139</b>	<b>446</b>	<b>1007</b>	<b>399</b>	<b>954</b>	<b>395</b>	<b>244</b>	<b>141</b>
	<b>Grand Total</b>	<b>13397</b>	<b>6412</b>	<b>11354</b>	<b>7073</b>	<b>10392</b>	<b>6461</b>	<b>3348</b>	<b>2556</b>

**Annexure-VI**

**Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 2633 for 17.03.2017 raised by Shri Pashupati Nath Singh & Shri Konda Vishweshwar Reddy regarding "Rajiv Gandhi National Creche Scheme "as furnished by ICCW.**

S.No.	Name of State / UT No. of NGO						
		2013-14		2014-15		2015-16	
		Rural	Urban	Rural	Urban	Rural	Urban
1	Andhra Pradesh	438	90	100	124	65	124
2	Andaman & Nicobar						
3	Bihar	171	77	171	77	*	*
4	Chandigarh	3	18	3	18	3	18
5	Chattisgarh	185	180	185	180	185	180
6	Dadra & Nagar Haveli	30	-	30		30	-
7	Delhi	17	13	17	13	4	8
8	Goa						
9	Gujarat	215	32	215	32	216	31
10	Haryana	176	216	176	216	156	116
11	Himachal Pradesh	127	18	127	18	101	18
12	Jammu & Kashmir	75	10	75	10	75	10
13	<b>Jharkhand</b>	126	-	126		220	-
14	Karnataka	91	64	91	64	85	70
15	Kerala	242	18	242	18	242	18
16	Lakshadweep	13	0	10	0	13	-
17	Madhya Pradesh	79	61	79	61	141	30
18	Maharashtra	156	174	156	174	209	121
19	Odisha	59	15	59	15	26	2
20	Puducherry	0	1	0	1	-	1
21	Punjab	66	26	66	26	76	26
22	Rajasthan	141	59	141	59	141	59
23	Tamil Nadu	67	26	67	26	33	21

24	Telangana	--				230	24
25	Uttar Pradesh	246	184	246	184	246	184
26	Uttarakhand	191	1	-	1	26	-
27	West Bengal	1	30	191	30	187	30
28	Assam	362	23	362	23	362	23
29	Arunachal Pradesh	33	2	33	2	33	2
30	Manipur	129	10	129	10	48	112
31	Meghalaya	45	-	45	-	45	-
32	Mizoram	100	-	100	-	100	-
33	Nagaland	77	28	77	28	99	31
34	Tripura	107	18	107	18	86	39
35	Sikkim						
	<b>Total</b>	<b>3767</b>	<b>1394</b>	<b>3659</b>	<b>1452</b>	<b>3483</b>	<b>1298</b>

Funds have not been released to ICCW for the Financial Year 2016-17.

\* In Bihar (248 creches) the programme is being restructured, hence ICCW is not able to indicate the number.